

**COURT – I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 249 of 2012**

**Dated: 4<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Starwire (India) Vidyut Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**Haryana Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s):

Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) :

Ms. Shikha Ohri for R.2

**ORDER**

The learned counsel for the Respondent No.2 submits that she is filing the reply today after serving copy on the other side.

Post the matter for hearing on **22.03.2013.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/mk**